

I/1107357/2023



सीमा-शुल्कआयुक्तालय(निर्यात)
OFFICE OF THE COMMISSIONER OF CUSTOMS (EXPORT)

हवाईकार्गोनिर्यात, नवीनसीमाशुल्कभवन, निकट इंग्गा अ हवाईअड्डा, नईदिल्ली-११००३७

Air Cargo Export, New Customs House, Near IGI Airport: New Delhi -110037

F. No. GEN/TECH/PN/3/2023/Tech-O/o Commr-Cus-ACCE-Delhi

Dated: 31.03.2023

Public Notice No. 14/2023

DIN-20230374NG0000999CEE

Subject: Electronic Cash Ledger (ECL) implementation-reg.

Attention of all authorized couriers is invited to Public Notice 12/2023 dated 23.03.2023 on implementation of Electronic Cash Ledger (ECL) vide which it was informed that Electronic Cash Ledger (ECL) is scheduled to be rolled out from 01st April, 2023 for payment of all Customs duties and that all the payments for duty, interest, fees or penalty will have to be made from e-cash ledger once the facility is made operational.

2. The above Public Notice is modified in accordance with Notification no. 18/2023-Customs (N.T.) dated 30.03.2023 exempting the goods imported or exported in International Courier Terminals from duty payment via Electronic Cash Ledger till 30.04.2023. From midnight of 30.04.2023, all Customs duty payments will have to be mandatorily made through Electronic Cash Ledger (ECL) only.

3. In this regard, it is informed that the NEFT/RTGS mode for Customs duty payments will not be available to ECCS users from midnight of 31.03.2023. **From 01.04.2023 to 30.04.2023, only SBI net banking shall be available for ECCS users for Customs duty payments.** From midnight of 30.04.2023, the existing duty payment through the SBI net banking will be discontinued and all Customs duty payment will be done via Electronic Cash Ledger only.

Signed by Sanjay Bansal

Date: 31-03-2023 18:34:52

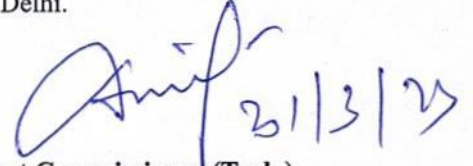
(Sanjay Bansal)
 Commissioner

Copy to:-

1. The Chief Commissioner of Customs (DZ), New Customs House, New Delhi.
2. Additional/Joint Commissioner of Custom, ACC Export, General / ACC-Import / ICD: TKD -Import/Export/ PPG-Import/ Export, New Delhi.
3. Deputy/Assistant Commissioner of Customs, Review, ACC Export, Review for necessary compliance.
4. All the Deputy/Assistant Commissioner of Customs, ACC Export. New Delhi.
5. President, Delhi Customs Clearing Agents Association, 260-61, Anarkali Bazar, Jhandewalan Extension, DDA shopping complex, New Delhi-110055.
6. DC/AC (EDI), New Custom House, New Delhi with a request to upload the same on the Departmental/Customs website: www.delhicustoms.gov.in under intimation to this office.
7. Deputy Commissioner of Customs, New Courier Terminal, New Delhi, with the direction to bring it to the notice of all the authorized Couriers working at New Courier Terminal, New Delhi.
8. All authorized/permitted CCSPs, New Courier Terminal, New Delhi for informing all authorized couriers.

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9. Notice Board, New Custom House/New Courier Terminal, New Delhi.
10. Guard File.

Handwritten signature in blue ink, followed by the date 21/3/23.

Assistant Commissioner (Tech.)
ACC Export.